

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 171 OF 2018 &  
APPEAL NO. 173 OF 2018 &  
APPEAL NO. 174 OF 2018 &  
APPEAL NO. 175 OF 2018 &  
APPEAL NO. 188 OF 2018**

**Dated: 6<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of :**

**APPEAL NO. 171 OF 2018**

**Torrent Power Limited** ..... Appellant(s)  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakshi  
Ms. Sanya Kapoor  
Ms. Jayashree Dugar  
Ms. Tanim Gaur  
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2

**APPEAL NO. 173 OF 2018**

**Torrent Power Limited** ..... Appellant(s)  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors.** .... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakshi  
Ms. Sanya Kapoor  
Ms. Jayashree Dugar  
Ms. Tanim Gaur  
Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Pallav Mongia  
Mr. Mridul Chkaravarty  
Mr. Abhinav Goyal for R-1  
  
Ms. Swapna Seshadri for R-2

**APPEAL NO. 174 OF 2018**

**Torrent Power Limited** ..... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakshi  
 Ms. Sanya Kapoor  
 Ms. Jayashree Dugar  
 Ms. Tanim Gaur  
 Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Pallav Mongia  
 Mr. Mridul Chkaravarty  
 Mr. Abhinav Goyal for R-1  
  
 Ms. Swapna Seshadri for R-2

**APPEAL NO. 175 OF 2018**

**Torrent Power Limited** ..... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonali Jaitley Bakshi  
 Ms. Sanya Kapoor  
 Ms. Jayashree Dugar  
 Ms. Tanim Gaur  
 Mr. Gaurav Yashvardhan

Counsel for the Respondent(s) : Mr. Pallav Mongia  
 Mr. Mridul Chkaravarty  
 Mr. Abhinav Goyal for R-1  
  
 Ms. Swapna Seshadri for R-2

**APPEAL NO. 188 OF 2018**

**Surat Municipal Corporation** ... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Pyoli for  
 Mr. Anand Darshan

Counsel for the Respondent(s) : Mr. Pallav Mongia  
 Mr. Mridul Chkaravarty  
 Mr. Abhinav Goyal for R-1

Mr.Hardik Luthra for R-2

**ORDER**

Finally, reply of the Respondents shall be filed within four weeks' time i.e. on or before 03.09.2019 with advance copy to the other side failing which it shall be taken as nil. If any reply is filed, thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 18.09.2019 with advance copy to the other side.

List the matter on **24.10.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/mkj*